NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Simi S, Puthuval Puraidom, Paruthiyoor, Pozhiyoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 513, holder of S S L C Certificate No. G 587492 with Register No. 111991 of March 2007, issued by Board of Public Examinations, Government of Kerala, have changed my signature as shown below.

Old Signature:

New Signature:

This change will come into effect in all records related to me.

Neyyattinkara,
18-6-2020.

Simi S

PART IV
Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sasidharan V, Kapilasramam, Thriprayar, Valappad P. O., Chavakkad Taluk, Thrissur District, Pin-680 567, holder of S.S.L.C. Book No. 989122 with Register No. 119504 of March 1980, in the PAN Card No. CAYPS0919Q issued by the Income Tax Department, Government of India, also known as Sasidharan in the Election Identity Card No. KL/09/064/372656 issued on 6-8-1998 by the Electoral Registration Officer, for Manalur Constituency, in the Driving Licence No. 46/3895/2005 dated 13-6-2019 issued by the Asst LA, Thriprayar, as Thejasworoopananda Saraswathy in the Ration Card No. 1844138742 (at Serial No. 1) issued on 9-9-2018 by the Taluk Supply Officer, Chavakkad and as V. Sasidharan in the Certificate issued on 29-2-2020 issued by the President, Vivekananda Seva Kendram-Kerala, Thaikkattussery, Thrissur, is one and the same person. Hereafter I have changed my name as Swami Thejasworoopananda Saraswathy consequent on my Sanyasa Deeksha and have changed my signature as shown below.
NOTIFICATION


This correction will come into effect in all records related to me.

Neyyattinkara, 8-6-2020.  

SEBASTIAN. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Stanly. J, Eaben Easer House, Kattadinthoppu, Thumba, Pallilithura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 586; holder of Extract of Admission Register with Admission No. 3785, date of Admission 21-5-1976, issued by the Headmistress, Pallilithura Higher Secondary School, Thiruvananthapuram; Ration Card No. 1103063517 (Sl. No. 6), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; also known as Stanly in the SSLC Certificate No. M 306284 with Register No. 543998 of March 2012, of my daughter Uliya Stanly; Permanent Account No. AHGPU5928C, issued from Income Tax Department, Government of India, of my daughter Uliya Stanly; known as Stanley in the Electoral Identity Card No. NXI0511089, dated 23-10-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency; SSLC Certificate No. G 413137 with Register No. 115101 of March 2007, of my daughter Luthiya Stanley; Electoral Identity Card No. NXI0220301, dated 23-10-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency, of my wife Jespin; Electoral Identity Card No. NXI080076, dated 23-10-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency, of my daughter Luthiya Stanley; and known as Stanly Netto in the Marriage Certificate dated 8-1-1992, issued from the Pallilithura IPC under the Indian Pentecostal Church of God; is one and the same person. Hereafter I will be known by the name Stanly J only.

This change will come into effect in all records related to me.

Thiruvananthapuram, 5-6-2020.  

STANLY. J
NOTIFICATION


This correction will come into effect in all records related to me.
Kariyavattom,
12-6-2020.      MATHIAS. T

NOTIFICATION

I, Lilly Gomez. L, TC 89/1601, Kevin Cottage, ARA-116, Aiswarya Nagar, Shangumugham P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 001, do hereby notify for the information of all authorities concerned and the public that my minor daughter Jinsy Wilson, whose Community which is wrongly entered in her S. S. L. C. No. T 192452 with Register No. 621161 of March 2018, as Christian, Roman Catholic is corrected as Christian, Latin Catholic vide Certificate No. A5-11815/2020, dated 11-6-2020, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to her.
Shangumugham,
12-6-2020.     LILLY GOMEZ. L

NOTIFICATION

I, Sandhya Bhasi, Flat No. 339, H Block, Pandith Colony Flats, Kowdiar P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 003, do hereby notify for the information of all authorities concerned and the public that my minor daughter Aparna S, holder of Extract of Admission Register with Admission No. CB 1410, date of Admission 28-5-2014 issued by the Principal, Christ Nagar Central School, Thiruvananthapuram; and known as Aparna A in the Birth Certificate with Registration No. 1549/2003, date of Registration 2-5-2003, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; is one and the same person. Hereafter she will be known by the name Aparna S only.

This change will come into effect in all records related to her.
Thiruvananthapuram,
18-6-2020.      SANDHYA BHASI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Irdhik Krishnaraj, TC 71/3180, Raj Bhavan, Sivan Coil Street, Manacaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 009, holder of Secondary School Examination (Session: 2009-11) Certificate of Continuous and Comprehensive Evaluation S. No. SSE/2011/0364909 with Roll No. 8100384, dated 31-5-2011, issued from Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination, 2013 Certificate S. No. SSCE/2013/0536663 with Roll No. 4613442 of March 2013, issued from Central Board of Secondary Education, Delhi; Bachelor of Technology Degree Certificate with Register No. 13002910 of May 2017, issued by the Vice-Chancellor, Mahatma Gandhi University, Kottayam; Electoral Identity Card No. UYX0711499, dated 23-10-2015, issued by the Electoral Registration Officer, Nemom Assembly Constituency; Driving Licence No. 2/4903/2014, dated 5-5-2014, issued by the Asst. LA Kollam; Permanent Account No. EFQPK0322J, issued from Income Tax Department, Government of India, also known as Irdhikkkrishnaraj in the Ration Card No. 1101083741 (Sl. No. 2), dated 30-1-2019, issued by the City Rationing Officer South, Thiruvananthapuram, known as Irdhik Krishnaraj Sundar Raju in the Birth Certificate with Registration No. 3699, dated 13-4-1996, issued from Ministry of Health, State of Bahrain, and in the Passport No. P3399243, dated 17-1-2017, issued by the Passport Officer, Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Ridhik Krishnaraj and will sign accordingly.

This change will come into effect in all records related to me.
Manacaud,
15-5-2020.      IRDHIK KRISHNARAJ

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sujatha B, Mekkumkara Veedu, Kurupuzha, House No. 85, Elavattam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 562; holder of Extract of Admission Register with Admission No. CB 1410, date of Admission 28-5-2014 issued by the Principal, Christ Nagar Central School, Thiruvananthapuram; and known as Aparna S, holder of Extract of Admission Register with Admission No. CB 1410, date of Admission 28-5-2014 issued by the Principal, Christ Nagar Central School, Thiruvananthapuram; and known as Aparna A in the Birth Certificate with Registration No. 1549/2003, date of Registration 2-5-2003, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; is one and the same person. Hereafter she will be known by the name Aparna S only.

This change will come into effect in all records related to her.
Thiruvananthapuram,
18-6-2020.      SANDHYA BHASI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sujatha B, Mekkumkara Veedu, Kurupuzha, House No. 85, Elavattam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 562; holder of Extract of Admission Register with Admission No. CB 1410, date of Admission 28-5-2014 issued by the Principal, Christ Nagar Central School, Thiruvananthapuram; and known as Aparna S, holder of Extract of Admission Register with Admission No. CB 1410, date of Admission 28-5-2014 issued by the Principal, Christ Nagar Central School, Thiruvananthapuram; and known as Aparna A in the Birth Certificate with Registration No. 1549/2003, date of Registration 2-5-2003, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; is one and the same person. Hereafter she will be known by the name Aparna S only.

This change will come into effect in all records related to her.
Nedumangad,
5-6-2020.      SUJATHA B
NOTIFICATION

I, Jeena. V, Kripa Bhavan, Enikkara, Karakulam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 564, do hereby notify for the information of all authorities concerned and the public that I, Unnikuttan B, Kunnil Paravila Veedu, Thatathumala, Mulakkalathukavu P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 614; holder of S. S. L. C Certificate No. F 534177 with Register No. 111595 of March 2014; Indira Union Driving Licence No. KL 16 20190023932, date of issue 27-7-2019; issued by RTO, Attingal; and known as Unnikuttan in the Ration Card No. 1104083245 (Sl. No. 3), dated 15-3-2017; issued by Taluk Supply Officer, Chirayinkeezhu; is one and the same person. Hereafter I have changed my name as Unni B.

This change will come into effect in all records related to me.

Karakulam, 11-6-2020. Jeena. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Resmi Reveendran, Aswathy Bhavan, Uzhuvikottukonam, Edaval, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125; holder of S S L C Certificate No. P 137777 with Register No. 526892 of March 2014; Indian Union Driving Licence No. KL 16 20190023932, date of issue 27-7-2019, issued by RTO, Attingal; and known as Unnikuttan in the Ration Card No. 1104083245 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; is one and the same person. Hereafter I have changed my name as Shyno Thampi.

This change will come into effect in all records related to me.

Chirayinkeezhu, 17-6-2020. Unnikuttan B.
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binu A S, Azhakathanil Veedu, Kariyamplavu P. O., Kottanadu, Mallappally Taluk, Pathanamthitta District, Pin-689 615, have changed the name of my minor daughter Lekshmi B S, holder of Bonafide Certificate No. 5887, dated 16-3-2020, issued by the Principal, Holy Family Convent High School & Junior College, Evershine City, Vasai(E); Birth Certificate with Registration No. 16965/2007, date of Registration 18-6-2007, issued by the Registrar of Births and Deaths, Corporation of Thrivananthapuram as Lekshmi Binu Azhakathanil.

It is further notified that I have changed the name of my minor son Akhil B S, holder of Bonafide Certificate No. 7635, dated 16-3-2020, issued by the Principal, Holy Family Convent High School & Junior College, Evershine City, Vasai(E); Birth Certificate with Registration No. 18806/2011, date of Registration 21-7-2011, issued by the Sub Registrar of Births and Deaths, Corporation of Thrivananthapuram; as Akhil Binu Azhakathanil.

This change will come into effect in all records related to them.

Mallappally, 16-6-2020. Binu A S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Unni. S, Thayil House, Punnapra P. O., Alappuzha District, Pin-688 004, holder of SSLC No. F 338268 with Register No. 453512 of March 2006 embraced Christianity from Hindu Ezhava Community vide Gazette Notification in Kerala Gazette No. 28 (Part IV, Page No. 806), dated 14-7-2006 with the same name. I have re-embraced Hinduism from Christianity as per Conversion Certificate No. 12/2019, dated 31-10-2019 issued from Akhila Bharatha Ayyappa Seva Sangham, Thrivananthapuram with the same name. Hereafter I will be a member of Hindu Ezhava Community.

This change will come into effect in all records related to me.

Punnapra, 4-2-2020. Unni. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayamol P. K, Mundackalkarottu House, Perumbaikadu P. O., Kottayam Taluk, Kottayam, Pin-686 016, holder of SSLC Book No. G 396569 with Register No. 242981 of March 1995, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28763/2020, dated 4-1-2020, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Perumbaikadu, 3-6-2020. Jayamol P. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Usha P. K, Mundackalkarottu House, Perumbaikadu P. O., Kottayam Taluk, Kottayam, Pin-686 016, holder of SSLC Book No. F 422998 with Register No. 255039 of March 1995, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28762/2020, dated 4-1-2020, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Perumbaikadu, 3-6-2020. Usha P. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ambika P. K, Mundackalkarottu House, Perumbaikadu P.O., Kottayam Taluk, Kottayam, Pin-686 016, holder of SSLC Book No. A 282750 with Register No. 16727 of March 1990, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28761/2020, dated 4-1-2020, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Perumbaikadu, 3-6-2020. Ambika P. K

Gaz. No. 29/2020/DTP (Part IV).
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreekant. P. K., Sreemangalam House, Ettumanoor P. O., Kottayam Taluk, Kottayam-686 631, have changed the name of my minor daughter Sreeprada. S., holder of Birth Certificate with Registration No. 2209/2012, date of Registration 16-7-2012, issued by Registrar of Births & Deaths, Ettumanoor Grama Panchayat, School Admission Register with Admission No. 7656 date of Admission 18-5-2018, of St. Aloysius L.P. School, Athirampuzha and Ration Card No. 1523176738 (Sl. No. 3), dated 13-3-2019, issued by the Taluk Supply Officer, Kottayam as Sreepradha. S. Nair.

This change will come into effect in all records related to her.

Ettumanoor,
26-5-2020.

Sreekant. P. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sethumol S.R, Sreevilas House, Veloor P. O., Kottayam Taluk, Kottayam, Pin-686 003, holder of SSLC No. 242809 with Register No. 452860 of March 1999, Vocational Higher Secondary Examination Certificate with Register No. 14583 of March 2001, issued from State Board of Vocational Higher Secondary Examinations, Thiruvananthapuram, Driving Licence No. 5/4294/2017, dated 15-5-2017, issued by A.L.A Kottayam, PAN Card No. DKJPR5491C, issued from Income Tax Department, Govt. of India, Ration Card No. 1523171834 (Sl. No. 1), dated 28-9-2018, issued by Taluk Supply Officer, Kottayam, Marriage Certificate with Certificate No. A4/411/10, dated 22-9-2010, issued from Local Registration, Thiruvarppu, Kottayam, and also known as Sethumol in the Election Identity Card No. MBZ1501402, dated 7-5-2002, issued by Electoral Registration Officer, Kottayam LA Constituency is one and the same person. Hereafter I have changed my name as Sethulakshmi R. S and will sign accordingly.

This change will come into effect in all records related to me.

Veloor,
1-6-2020.

Sethumol S.R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Yohannan V, Malekkudy House, Elambakappilly, Aimury P. O., Ernakulam District, Pin-683 546, holder of Abstract of the School Admission Register with Admission No. 2083 date of Admission 5-6-1969 issued by Principal Govt. Higher Secondary School, Akanad Driving Licence No. 40/5008/1995 dated 13-7-2018 issued by Asst. LA Perumbavur, also known as Johny in the Electoral Identity Card No. KL/10/077/183616 dated 15-10-1997 issued by the Electoral Registration Officer, Perumbavoor Constituency, in the Ration Card No. 1738025361 (at Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kunnathunad is one and the same person. Hereafter I have changed my name as Johny M V.

The change will come into effect in all records related to me.

Vadekkkad,
3-6-2020.

Yohannan V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Zaziya, Veettiparambil House, Vadekkekad P. O., Chavakkad Taluk, Thrissur District, Pin-679 562, holder of S.S.L.C. No. L 274408 with Register No. 302703 of March 2011 issued by the Secretary, Board of Public Examinations, Kerala, in the Higher Secondary Examination Certificate No. HSE 2/2013/205584 with Register No. 9200971 of March 2013 issued by the Secretary, Board of Higher Secondary Examination, Government of Kerala, in the Bachelor of Technology in Electrical And Electronics Engineering Certificate with Register No. 13015742 of May 2017 dated 7th May 2019 issued by the Vice-Chancellor, Mahatma Gandhi University, in the Birth Certificate with Registration No. 472/95 date of Registration 1-3-1995 issued by the Registrar of Birth & Death, Chowannur Grama Panchayat, in the Election Identity Card No. XOV0708719 issued on 9-1-2016 by the Electoral Registration Officer, 63 Guruvayoor Constituency, in the Ration Card No. 1844123231 (at Serial No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Chavakkad, in the Indian Passport No. P9117963 issued on 30-3-2017 by the Regional Passport Officer, Cochin, have changed my name as Zaziya Rahiman.

This change will come into effect in all records related to me.

Vadekkkad,
3-6-2020.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Dhyanchand Gireesh, Shivaganga House, Thrikkalayoor, Vaillapuzha P. O., Areekode, Ernad Taluk, Malappuram District, Pincode-673 639, holder of CBSE Certificate with S.No. SSE/2016 1679111 Roll No. 4359199 of 2014-16 issued by the The Central Board of Secondary Education, Delhi, is also known as Dhyanchand Gireesh in the Plus Two Certificate with Register No. 5390920 of March 2018 issued by the Secretary, Board of Higher Secondary Examination, Govt. of Kerala, and as Dhyanchand Gireesh in the Birth Certificate with Register No. 12/12541/2000 date of Registration 17-6-1995 issued by the Health Officer and Registrar of Births and Deaths, Kozhikode Corporation and as Dhyanchand Gireesh in the Driving License Card No. 10/12495/2018 dated 1-9-2018 issued by the Asst. LA, Malappuram and as Dhyanchand Gireesh in the PAN Card No. ETOPD8302R issued by the Income Tax Department and as Dhyanchand in the Ration Card No. 2051071146 (Sl. No. 2) issued by the Taluk Supply Officer, Ernad, is one and the same person. Hereafter I will be known by the name Dhyan P K only.

Thrikkalayoor,

DHYANCHAND GIREESH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammed Basheer. K., Kanhirappalan House, Mangattiri Post, Tirur Taluk, Malappuram District, Pin-676 105, holder of School Admission Register Extract with Admission No. 686, date of Admission 7-6-1974, of G.L.P. School, Mangattiri, Tirur, also known as Basheer in the Electoral Identity Card No. KL/06/038/099427, dated 8-10-1998, issued by the Electoral Registration Officer, Tirur Constituency, in the PAN Card with Permanent Account No. DJGPB5425N, issued from the Income Tax Department, Government of India, in the Ration Card No. 2054094075 (Sl. No. 5), issued by the Taluk Supply Officer, Ernad, is one and the same person. Hereafter I will be known by the name Basheer. K only.

Mangattiri.

MOHAMMED BASHEER. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sonu. K.V, Gokulam, Edakkulam P. O., Koyilandy (Via), Pin-673 306, holder of S.S.L.C. No. G037611 with Register No. 498202 of March 2007, Higher Secondary Examination Certificate No HSE A 404544 with Register No. 5250690 of March 2009 issued from the Board of Higher Secondary Examination, Govt. of Kerala, in the Birth Certificate with Registration No. 332, date of Registration 27-5-1991 issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut, in the General Operator’s Certificate (GMDSS) No. GOC-C-4686 dated 20-6-2013 issued from Ministry of Communication & IT., D.O.T, Govt. of India, in the B.Sc. Nautical Science Certificate Sl. No. 02593 with Enrolment No. 02709011072 of September 2013 issued from Indian Maritime University, Chennai, Tamil Nadu, in the Continuous Discharge Certificate cum Seafarer’s Identity Document No. MUM 172743 issued on 31-5-2010 from Govt. Shipping Office, Mumbai, in the Certificate of Competency as Second Mate of a Foreign-Going Ship No. IF-29618 issued on 12-11-2013 from D.G. Shipping, Mumbai also known as Sonu Korayamvari in the Passport No. T2000773 dated 8-3-2019 issued by the Regional Passport Officer, Kozhikode, in the Certificate of Marriage with Registration No. 2887/2020, date of Registration 18-3-2020, issued by the Local Registrar of Marriages (Common), Thamarassery Grama Panchayat, also known as Sonu in the Ration Card No. 2160008729 dated 15-3-2017 issued by the Taluk Supply Officer, Koyilandy, in the Election Identity Card No. ROBO411496 dated 13-1-2014 issued by the Electoral Registration Officer, Koyilandy LA Constituency, is one and the same person. Hereafter I will be known by the name Sonu Korayamvari only.

This change will come into effect in all records related to me.

Edakkulam.

SONU. K.V

29-5-2020.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Balu P, Periyamba (House), Mattath Paramba, Thiruvanoor P.O., Kozhikode Taluk, Kozhikode District, Pin-673 029, holder of Extract of School Admission Register with Admission No. 12020 date of Admission 19-5-1980 issued by the Headmistress, Govt. Ganapath High School, P. O. Kallai, Calicut, also known as P. Balu in the Driving Licence No. 11/4474/2002 issued on 9-4-2018 by the LA, Kozhikode, and known as Chandran in the Election Identity Card No. WEY0459636 issued on 22-10-2015 by the Electoral Registration Officer, Kozhikode South Assembly Constituency, and as P. Chandran in the Ration Card No. 2158013789 issued on 15-3-2017 by the City Rationing Officer (South), Kozhikode, entered as Balu Periyamba in the S.S.L.C. of my son Sreeshan P (Certificate No. I-019158 with Register No. 440465 of March 2009), entered as Balachandran in the S.S.L.C. of my daughter Sreeshma P (Certificate No. J-115299 with Register No. 440359 of May 2009), is one and the same person. Hereafter I have changed my name as Chandran P.

This change will come into effect in all records related to me.

Thiruvanoor,
5-2-2020.

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Balu P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gafoor K, Manath Parambu (House), Kinassery, Pokkunnu P.O., Kozhikode Taluk, Kozhikode District, Pin-673 007, holder of SSLC Book No. A 049970 with Register Nos. 270355 of March 1988 and 430324 of March 1989, also known as Gafoor Koyappurath in the Passport No. L8135345 issued on 25-3-2014 by the Assistant, Passport Office, Kozhikode, entered as Abdul Gafoor in the Birth Certificate of my son Muhammed Basim K (Registration No. 1175 date of Registration 6-3-1998, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), entered in the S.S.L.C. of Mohammed Basim K (Certificate No. P 007963 with Register No. 188374 of March 2014), entered as Abdul Gafoor in the Birth Certificate of my daughter K Rena (Registration No. 438/04 date of Registration 5-5-2004, issued by the Sub Registrar of Births & Deaths, Feroke Grama Panchayat), is one and the same person. Hereafter I will be known by the name Gafoor K only.

This change will come into effect in all records related to me.

Pokkunnu.
______________________________
Gafoor K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Swathi Gireesh M, Mankayathil House, M M Paramba P.O., Unnikulam, Thamarassery Taluk, Kozhikode District, Pin-673 574, holder of SSLC No. K-230514 with Register No. 172436 of March 2010, Higher Secondary Examination Certificate No. HSC 1363091 with Register No. 8256672 of March 2012 issued from the Board of Higher Secondary Examination, Government of Kerala B.A. Degree Certificate No. 0579447 with Register No. ZGAMAH1033 of April 2015 issued on 17-2-2016 from the Vice-Chancellor, University of Calicut, M.A. Degree Certificate No. with Register No. 1657344 issued on 26-5-2019 from the Vice-Chancellor, CHRIST (Deemed to be University), Bangalore, India, and in the PAN Card No. GFWPS8025C issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Swathi Kalyani.

This change will come into effect in records related to me.

M M Paramba.
______________________________
Swathi Gireesh M
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thanka K, Thechottu Purayil (House), Narikkuni P. O., Thamarassery Taluk, Kozhikode District, Pin-673 585, holder of SSLC Book No. G 198899 with Register Nos. 86566 of March 1994 and 354234 of March 1995, in the Driving Licence No. 57/2841/2015 issued on 13-3-2015 by the Asst. LA, Koduvally, in the Marriage Certificate No. 10259/2019 with Registration No. 26/2020 date of Registration 10-2-2020, issued by the Registrar of Marriages (Common), Kottur Gramapanchayath, Avitanallur P. O., entered in the Birth Certificate of my son Adarsh T P (Registration No. XII/2457/2000 date of Registration 22-2-2000, issued by the Registrar of Births and Deaths, Kozhikode Corporation), and entered in the Birth Certificate of my minor daughter Chandana Prem (Registration No. XII/11202/2004 date of Registration 5-7-2004, issued by the Registrar of Births and Deaths, Kozhikode Corporation, also known as Thanka in the Election Identity Card No. KL/03/021/393566 issued on 16-6-1998 by the Electoral Registration Officer, for Perambra Constituency, in the PAN Card No. BBVPT1102M issued from Income Tax Department, Government of India, and in the Ration Card No. 2178045556 issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, is one and the same person. Hereafter I have changed my name as Ganga.K.

This change will come into effect in all records related to me.

Narikkuni. Thanka K

COCHIN UNIVERSITY OF SCIENCE AND TECHNOLOGY

NOTIFICATION


Dr. Meera, V., Changanath House, Ayyappankavu, Chittoor Road, Kochi-682 018 (Associate Professor and Head, Department of Chemistry, S.N. College, Cherthala) has been appointed as Registrar of the University as per Section 13(l) of the Cochin University of Science and Technology Act, 1986.

Gaz. No. 29/2020/DTP (Part IV).